

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
(through web-based video conferencing platform)**

**Item No. 45  
CP (IB) No. 78/Chd/Hry/2022**

**Under Section 95 of the Insolvency and Bankruptcy Code, 2016**

**In the matter of:-**

Intec Capital Ltd. ....Petitioner-Financial Creditor

Vs.

Lalit Kumar Jain ...Respondent-Personal Guarantor

As Hon'ble Members of NCLT, Chandigarh Bench are holding Benches of Ahmedabad and Allahabad after lunch, the matter could not be taken up, hence adjourned to 25.01.2023.

SD/-  
Court Officer

November 22, 2022  
DS